

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:434
ANSWERED ON:23.02.2011
CENTRAL MONITORING SYSTEM
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has announced a number of plans to scan all mobile traffic for unauthorized tapping while also monitoring conversations without approaching network for technical access;
- (b) if so, whether a plan for Central Monitoring System (CMS) was announced which is expected to provide a centralized mechanism;
- (c) if so, the details thereof; and
- (d) the extent to which these measures would help inter-mediatory, security agencies to ensure greater discretion?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) to (c) The Centralized Monitoring System (CMS) is planned for the Centralised Interception and Monitoring of measures within the provisions of Indian Telegraph Act and rules thereof. It, basically, will automate the present manual system of interception and monitoring.
- (d) CMS will help in quick provisioning of targets, while at the same time ensuring secrecy of provisioning because targets can be provisioned without the intervention of the service providers, which is the case at present.